

**IN THE HIGH COURT OF ORISSA, CUTTACK**

**NOTICE**

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Mr. Justice V. Narasingh at 02.00 P.M., today, the 11<sup>th</sup> May, 2026.

**COURT NO-XXIV (IST FLOOR)  
AT 02:00 PM  
MR. JUSTICE V. NARASINGH**

**FRESH ADMISSION**

- |                                 |            |                       |
|---------------------------------|------------|-----------------------|
| 1) WP(C)/13958/2026             | MADHUSMITA | SAIBRATA RATH         |
| (i) I.A. No. 8471 of 2026 is    | BEHERA     | A.BEHERA, S.K.BEHERA, |
| at flag "A" for stay Ld counsel | <b>Vs</b>  | S.DAS, G.LENKA,       |
| for the state to produce the    |            | A.MOHANTY,            |
| record relating to no           |            | S.CHANDAN, I.P.BOSE,  |
| confidence motion against the   |            | S.MOHAPATRA, A.BISWAL |
| Petitioner) Mention P/L         |            |                       |

STATE OF ODISHA

BY ORDER,

THE HIGH COURT OF ORISSA  
CUTTACK  
11.05.2026

SD/ SHIBASISH GIRI  
DY.REGISTRAR (JUDL.)